

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1809
ANSWERED ON:11.12.2008
FOOD PROCESSING INDUSTRIES IN TAMIL NADU
Rani Smt. K.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of proposals received from the Government of Tamil Nadu during the last three years to set up food processing units in the State;
- (b) the number of proposals sanctioned out of them;
- (c) the number of proposals still pending with the Ministry along with the reasons for their pendency;
- (d) the time by which these pending proposals are likely to be cleared; and
- (e) the details of the financial assistance provided to the State during the last three years and the current year separately?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (I/C)(SHRI SUBODH KANT SAHA)

(a) to (c) : The details of the proposals received, sanctioned and pending during last three years in respect of Tamil Nadu are as under:

Year received	Proposal	Sanctioned	Pending
2005-06	22	23	6
2006-07	32	35	13
2007-08	15	16	15

Sanctioned cases include cases of previous years.

(d) & (e) : The Ministry of Food Processing Industries disburses funds depending upon the viability of proposals and availability of funds. The details of financial assistance provided to the state during the last three years and current year are as below:

Year	Rs. in lakhs
2005-06	362.235
2006-07	493.615
2007-08	814.245
2008-09 (as on 14.11.2008)	515.09